

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s PACIFIC PIPE
SYSTEMS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s PACIFIC PIPE SYSTEMS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08/03/2008
3.	Authority under which corporate debtor is incorporated / Registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28110GJ2008PTC053182
5.	Address of the registered office and principal office (if any) of corporate debtor	Building No.9, Sigma Corporate, Behind Rajpath Club, Off S.G. Road, Bodakdev, Ahmedabad – 380054, Gujarat, India
6.	Date of closure of Insolvency Resolution Process	04/11/2020
7.	Liquidation commencement date of corporate debtor	04/11/2020 (Order received on 06.11.2020)
8.	Name and registration number of the insolvency professional acting as liquidator	CA Pradeep Kumar Kabra Regn. No: IBBI/IPA-001/IP-P01104/2017-2018/11790
9.	Address and e-mail of the liquidator, as registered with the Board	Address: C-905, Ofira, VIP Road, Vesu, Surat-395007, Gujarat Email: ippradeepkabra@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	M-19-20-21, Metro Tower, Ring Road, Surat-395002, Gujarat Email: ippradeep.pacific@gmail.com
11.	Last date for submission of claims	04-12-2020

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the M/s **PACIFIC PIPE SYSTEMS PRIVATE LIMITED** on **04-11-2020 (Order received on 06.11.2020)**.

The stakeholders of M/s **PACIFIC PIPE SYSTEMS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 04-12-2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.


CA Pradeep Kumar Kabra
Liquidator in the matter of M/s Pacific Pipe Systems Pvt. Ltd.
Registration No. IBBI/IPA-001/IP-P01104/2017-18/11790
E-mail: ippradeep.pacific@gmail.com
Date: 7th November, 2020
Place: Surat

